

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.265/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>th</sup> July, 2017, 10.30 A.M**

Name of the Company		God Speed Vinimay Pvt Ltd. & Balaji Call Centre Pvt Ltd. With S&IB Services Pvt Ltd	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	CS Mohan Ram Gouda 84515	Des	Applicant Company	<i>[Signature]</i> 25/7/17
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**ORDER**

Ld. Counsel for the petitioners wants dispensation of the meeting of the shareholders but he has not filed any affidavit regarding the consent of shareholders and creditors. Petitioners are directed to file affidavit of the respective shareholders and creditors regarding their consent for the proposed scheme of amalgamation. Petitioners are further directed to file latest provisional financial statements.

List the matter on 01/09/2017.

*sd.*  
(Vijai Pratap Singh)  
Member (J)